

The report of this Committee is still awaited.

(c) I held two meetings of the Custodians of the nationalised banks in July and November 1970. The following important items were discussed in these meetings:

- (i) Deposit Mobilisation.
- (ii) Customer service.
- (iii) Participation of employees in various developmental activities.
- (iv) Lending to small farmers.
- (v) Follow-up of lead bank scheme.
- (vi) Man-power planning.
- (vii) Feasibility of charging differential rates of interest.
- (viii) Role of banks in maintaining price stability.

Violation of Rules regarding wearing of Uniform by AIR India Crew

3297. SHRI MANIBHAI J. PATEL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Air India crew violated the rules regarding wearing of uniform, while on duty as a mark of protest, in the first week of November, 1970;

(b) if so, the reasons for such a protest and the details about the demands of the employees;

(c) whether air hostesses also took part in the protest, if so, the action taken by Government, and

(d) the understanding on which the protest was withdrawn?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) Yes, Sir. The cabin crew infringed the uniform regulations under a directive of the Air Corporations Employees Union.

(b) The agitation was launched in connection with the demand for an ex-gratia payment in addition to bonus.

(c) Air Hostesses took part in the agitation by wearing protest labels. They were not permitted to serve on flights while wearing such labels.

(d) The agitation was withdrawn following talks between the Chairman and representatives of Air India's unions and associations. The matter has been referred for adjudication.

Air Service Between Bombay and Nasik

3298. SHRI Z. M. KAHANDOLE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air Service between Bombay and Nasik will be operated by a private Air Transport Company;

(b) if so, the name of the Company;

(c) the date when the licence was issued; and

(d) the other details regarding fare, timings and frequency of flights?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) to (d). Messrs Aerial Operators Private Ltd., have submitted an application for the grant of permission to operate air services between Bombay / Nasik / Akola / Nagpur / Gondia with DC-3 aircraft. The application is under consideration.

दिल्ली में उच्चतर माध्यमिक स्तर तक निःशुल्क शिक्षा

3299. श्री हुकमचन्द कछवाय : क्या शिक्षा तथा युवक सेवा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली महानगर परिषद् ने एक संकल्प में केन्द्रीय सरकार को यह सिफारिश की है कि उच्चतर माध्यमिक स्तर तक निःशुल्क शिक्षा दी जाए;

(ख) क्या कथित संकल्प में यह भी कहा गया है कि 300 रुपये से कम मासिक आय पाने वाले संरक्षकों के बच्चों को मुफ्त पाठ्य-पुस्तकें दी जायें; और

(ग) इस पर सरकार की क्या प्रतिक्रिया है ?